

DIVISION BENCH

ITEM NO.154

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

CA No.79/2019, CA No.173/2019, CA No.174/2019, CA No.313/2019,

CA No.20/2020, CA No.320/2020 & CA No.321/2020

IN CP No.236/ALD/2018

CORAM:

**1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**

**2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 25th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SMT NEERJA TAKKAR V/S M/S SHILAZA HOTELS PVT LTD & ORS
UNDER SECTION	241/242, 59 OF COMPANIES ACT, 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 11th July, 2024.

**-Sd-
(Court Officer)**

25th April, 2024

*Avaneesh Kumar Singh
(Stenographer)*